

cularly regarding the indigenous medicines?

Dr. M. M. Das: For this organisation, the central co-ordinating agency, staff is now being recruited and the actual work will begin from the next financial year. We think, according to present calculations, Rs. 7 lakhs will be required for the next two years.

Shri Harish Chandra Mathur: I asked not for this particular organisation, but for this specific purpose of research, whether any money has been spent on this particular purpose during the three years.

Dr. M. M. Das: In the list of organisations that has been submitted, there are 15 different types of organisations—the Central Government, the State Government and universities and other institutions are there—who are at present carrying out this work. It is difficult to say what organisation is spending how much money.

Shri Manasen: May I know whether the Government is aware that the higher regions in Darjeeling District have vast potentialities of medicinal plants, and particularly on the border of Bhutan and Darjeeling, at a place called Rongo they are running a medicinal plantation on an experimental basis; if so, to what extent the Government is giving them aid?

Dr. M. M. Das: The West Bengal Government has taken up the matter, and they are carrying out investigations. They have appointed officers to do that work. If the West Bengal Government asks for financial help from us, we will consider.

Shri C. R. Pattabhi Raman: In view of the fact that medicinal plants like Amla are being destroyed, is there any attempt being made on the part of research to grow this plant in connected farms?

Dr. M. M. Das: I have said there are a large number of organisations which are doing this type of work now. The central co-ordinating

agency has just been established, and it will do this work.

Mr. Speaker: Shri Sarhadi.

Shri Jaipal Singh: Question Nos. 1056 and 1075 might be taken up together.

Sardar Majithia: If the Members are here and you permit.

Mr. Speaker: Mohammed Imam. He is here.

Sardar Majithia: I have got no objection.

Mr. Speaker: Yes, 1075 also will be answered along with this.

Shri. Electronics (Private), Ltd.

*1056. **Shri Ajit Singh Sarhadi:** Will the Minister of Defence be pleased to state:

(a) whether Bharat Electronics (Private) Ltd. is keeping to the Schedule of production in the current year; and

(b) if not, the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) Only partially, Sir.

(b) The production programme for the current year was based on anticipated orders. But the orders were not received sufficiently early; and, consequently, production could not be taken up as planned.

✓ Production in Bharat Electronics

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✓ *1075. { **Shri Mohammed Imam:**
KnMari Veda Kumari:

Will the Minister of Defence be pleased to state:

(a) the value of total production in Bharat Electronics (Private) Limited, Bangalore during the years 1955-56, 1956-57 and 1957-58; and

(b) whether there is any proposal to take up new lines of production?

The Deputy Minister of Defence (Sardar Majithia): (a) The value of production of electronic equipment during the last three years is as follows.—

1955-56	Nil
1956-57	Rs 6 lakhs
1957-58	Rs 28 lakhs

(b) Yes Amongst others an agreement has been entered into for the manufacture of portable trans-receiver set. Negotiations for the manufacture of other types of equipment are in progress

Shri Ajit Singh Sarhadi: Is it a fact that the Bharat Electronics have not kept up to the schedule till now, if so, is it not intended that there should be an enquiry as to why they have not kept up to the schedule?

Sardar Majithia: I have already given the reasons for not keeping up to the schedule in the answer, and that is that the orders were not received sufficiently early, and therefore we could not go into production for those specific items, because that is the normal procedure laid down on which we take up production.

Shri Ajit Singh Sarhadi: Is it not a fact that at the outset for many years there was no technical personnel in Bharat Electronics to keep up to the schedule?

Sardar Majithia: No, Sir As I said—I do not mind repeating it again—it is only because orders were not received and therefore as we did not have any orders, we did not proceed with the production schedule which can only be done after the necessary orders are received

Mr. Speaker: No, no The hon Member wants to know if for want of technical personnel orders could not be received

Sardar Majithia: No, Sir

Shri Mohammed Imama: Is it not a fact that this concern is over-capitalised and they have constructed a very huge building in which a lot

of space is lying idle and machinery also is lying idle? May I know the reason for this? I would like to know why there was such a huge investment on such a small factory.

Mr. Speaker: Does it arise out of this? Hon Member wants to know why a large percentage of the machinery and building space is lying idle That is the question

Sardar Majithia: That also can be put down to the same thing that as soon as we receive orders, it will go into production, and as the orders increase, as they are expected to, more machinery will be brought into work

Shri. Joachim Alfa: Has Government kept a check on a large amount of similar equipment being imported into the country, and has the Ministry kept in touch with other Ministries to see that such imports are stopped because they militate against the sale of the production from Bharat Electronics?

Sardar Majithia: It does not arise out of this, I am afraid

Mr. Speaker: No, no A huge factory is established and it is lying idle It is for the purpose of producing, and if there is unhealthy competition from a foreign country, how does it not arise?

Sardar Majithia: The competition will only come when this starts producing, and this factory will only start producing when we receive definite orders

Mr. Speaker: No orders will be received so long as there is import Hon Minister will kindly understand the link So long as foreign imports come in here, there will not be any orders received, and so long as orders are not received, this will be lying idle, and therefore it is necessary for any person who starts it to take steps Ordinary industrialists will always come to the Government and ask for imposition of heavy tariff on the imported article or prevention

of it. Why is not a similar thing being done in this case?

Sardar Majithia: This will be brought to the notice of the Commerce and Industry Ministry, and I hope they will take action.

Shri Prabhat Kar: May I know whether it is a fact that for the manufacture of valves a building was erected for Rs 20 lakhs and up till now the manufacture of valves has not been undertaken, and for the last two years in spite of the delay no steps have been taken by the Defence Ministry, and if not, why?

Sardar Majithia: It is true that the valves have not been produced so far. They have now practically negotiated, and as soon as this is over, valves will be coming off the line.

Shri Banga: In view of the fact that these negotiations are supposed to have been going on for several months and about two months ago the Public Accounts Committee were assured that it was coming to a close and they were going to clinch the whole matter, have Government been able, since then, to obtain the necessary licence from the Commerce and Industry Ministry in order to enable them to conclude this agreement and take up this manufacture?

Sardar Majithia: As I said, the negotiations are very nearly in the final stage, and I expect. . . .

Shri Banga: With whom? Is it with the company or with the Commerce and Industry Ministry?

Sardar Majithia: With the company with which we are going to collaborate to produce these valves.

Shri Banga: Why is it. . . .

Mr. Speaker: There seems to be a lot of interest shown in this matter. I shall refer this matter for investigation to the Estimates Committee as an ad hoc matter immediately.

Shri Banga: I thank you.

सैन्य के लिये निवृत्त-स्वाम

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 श्री भक्त वर्मान :
 *१०५७ { श्री जी० च० शर्मा :
 { सरदार हुकूमत सिंह :

क्या प्रतिरक्षा मंत्री २४ नवम्बर, १९५८ के अतारांकित प्रश्न संख्या २८३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) फौजियों द्वारा श्रमदान से अपने निवास भवनों के निर्माण कार्य में अब तक क्या प्रगति हुई है,

(ख) शेष कार्य के कब तक पूरा हो जाने की आशा है,

(ग) इस समय जिन मकानों का फौजी लोग निर्माण कर रहे हैं उनमें सरकार को कितने धन की बचत होने की आशा है ; और

(घ) इस योजना को अन्य स्थानों में भी चालू करने के लिये क्या कार्यवाही की जा रही है ?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). Construction work on all the 1,450 quarters was completed on the 16th January, 1959.

(c) The construction was done by civil and military personnel by direct labour. Exact saving can be determined only after final construction costs have been worked out. The saving in time has been considerable, the task having been completed in seven months.

(d) It is not always in public interest to disclose information on plans, if any, in regard to military works of this character.

श्री भक्त वर्मान श्रीमान् इससे पहले कि मैं पूरा प्रश्न पूछूं, मैं आपके द्वारा माननीय मंत्री जी से निवृत्त करना चाहता हूँ कि जबकि वह हिन्दी जानते हैं और हिन्दी में ही प्रश्न